

UNSTANDED CUESTON NO.2009 ANOWERD ON IO 12:001 CHLD LAGOUR IN HAAHDOLIK NOUSTRES DebrinkhShri K. D.; Duti Sirt, Phys Suni, Garchi Sint, Maneka Sanjay, Haasain Shri Syed Shehnawa

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(c) the status of comparison including processors within a the standard for static barrier of the lower); (b) which are stated of differences integra comparison in university of the councy); (c) and (c) is a second or of the lower sequences in the lower state of the lower). In the lower state of the lower sequences in the lower state of the lower sequences and processors. (c) is a second or of the lower sequences are stated in the lower state of the lower sequences and the lower sequences are stated in the lower sequences are stated in the lower sequences are stated and the lower sequences are stated as the lower sequences are stated as a stated and the lower sequences are stated as stated as the lower sequences are stated as a st

Answer

MINISTER OF STATE FOR LABOUR AND LABOUR (SHRIKODKUNNE SURESH)

(a) The Child Labour (Prohibition & Regulator) Act, 1986, prohibits the employment of children below the age of 14 years in 15 Occupations and 05 Processes. The definit of occupations and processes where child labour in prohibited under Child Labour (Princhibion & Regulation Act, 1996, and Amesare-1).

(d) As per the data received from various States, the details of inspections carried out, prosecutions laur under the Child Labour Act during the last three years and current year are given as under.

2009 317083 11418 1312

2010 239612 8998 1308

2011 84935 4590 774

2012 25158 774 147

The information yet to be received from many States. (e) Under the Child Labour Policy, Government of India follows a multi-pronged approach with the following

+ Focus on general development programmes for the kenedit of the families of child labouryance

• Population of the intervent of the second state is a second s

(2) Einder picking, clearing of an ach pit or building operation in the sailway premisesy

(1) Muck is a catering establishment at a railway statice, involving the movement of a vendur or any other employee of the establishment from the one platform to another or in to or out of a moving trainy

(4) Musk selating to the construction of a values station or with any other work where such work is done in close proximity to or between the values $lises_\ell$

(7) Mustoixe/Elaughter Noisey

(10) Mandling of toxic or inflammable substances or explosives

(12) Mines (underground and under water) and collieries,

(13) Plastic units and fibreglass workshops,

(14) Dimestic workers or servants;

(18) Morking in the circus.

Part B Processes (Industrial Activity) (1) Beedli-making.

(2) Caspet-wearing including preparatory and incidental

(1) Cement manufacture, including happing of cement.

(4) Eloth printing, dyping and seaving including processes preparatory and incidenta-

(7) Shellan manufacture.

(8) Zoop manufac

(9) Tanning.

(10) Wool-sleaning.

(12) Manufacture of slate pencils (including packing).

(13) Manufasture of products from agate.

 $\left(14\right)$ Manufacturing processes using toxic metals and substances such as lead, mercury, mangamene, chromium, codmium, heramon, pesticides and askeston.

(15) "Balandoos processes" as defined in Sec. 2 (OB) and "daugerous operation" as notice in rules ande under section 87 of the Factories Act, 1948 (43 of 1948)

(16) Fristing as defined in Dection 2(b) (iv) of the Factories Act, 1948 (63 of 1948)

(17) Cashew and coshewnut descaling and processing

(19) Appanisti' manufacturing.

(20) Automobile repairs and maintenance including processes incidental theorem as lathe work, dect beating and pairing.

(22) Cotton ginning and processing and production of homiery goods.

(24) Fabrication workshops (Derrons and non Derrous)

(25) Dem cutting and polishing.

(26) Mandling of chromite and mangamente ores.

(27) Jute textile manufacture and our making.

(28) Line Hilos and Manufacture of Line.

(29) Loox Making.

(10) Manufacturing processes having exposure to lead such as primary and secondary smelling, welding and outling of lead-painted metal con-

(11) Manufasture of cement pipes, cement products and other related work.

(12) Manufacture of glass, glass ware including bangles, florencent tubes, bulks and other similar glass products.

(13) Manufasture of dyes and dye stuff.

(14) Manufasturing or handling of posticides and insecticides.

(35) Manufacturing or processing and handling of corrective and Lucio substances, metal cleaning and photo expraving and mildering processes in electronic industry.

(10) Manufacturing of lumning coal and coal briggettes.

(17) Manufacturing of sports goods involving exposure to synthetic materials, chemicals and leather.

(10) Moulding and processing of fiberglass and plastic.

(19) Gil expelling and refinery.

(41) Potteries and cenamic industry.

(12) Pulating, moulding, cutting, welding and manufacturing of brans goods in all forms.

(1) Processes is agriculture where tractory, threshing and harvesting machines are used and chaff outling.

(64) Haw mill - all processes.

(d5) Sericulture processing.

(10) Elining, dysing and processes for manufacturing of leather and leather products.

(68) Tokacco processing including anostactiving of tokacco, tokacco paste and handling of tokacco in any form.

(69) Tyre making, repairing, re-treading and graphite beneficiation.

(50) Thenails making, polishing and metal buffing.

(ii) 'Zari' making (all processes)'.

(12) Electroplatings

(54) Unitaling or glasing of metaloy

(55) Diamond outling and polishingy

(54) Matuation of elste from minesy

(17) Mag picking and mcavenging;

(18) Fromenes involving exposure to excessive heat (e.g. working near Turnace) and coldy

(60) Food Processings

(61) Beverage Industryy

(62) Timber handling and loadings

(63) Mechanical Lumbering,

(44) Marehousings

(65) Frommens involving exposure to free ellins such as slate, pencil industry, stone grind slate stone mining, stone quarries, and agate industry.